

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 354 OF 2018 &
IA No. 140 & 923 OF 2019

Dated: 6th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of :

BLA Power Pvt. Ltd.

... Appellant(s)

Versus

Madhya Pradesh Power Management Co. Ltd. & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri
Ms. Pratiksha Chaturvedi

Counsel for the Respondent(s) : Mr. Ashish Anand Bernard
Mr. Paramhans Sahani for R-1

Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-6

ORDER

Two weeks' time is permitted to file rejoinder i.e. on or before 21.08.2019 with advance copy to the other side.

List the matter on **17.09.2019**.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj